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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. SUDHAN	Dy. Secy	MD
R. Padmanabha	Pres / Relier	Adksee

ORDER

PCS representing the petitioner present. Representative of the ROC present and prayed for time to file report. Time is enlarged at request. Put up on 22.01.2018.

^{sd}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc